

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 38/(MAH)/2016
In CA 13/2016

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2017

NAME OF THE PARTIES: Mrs. Vandana V Chalke
V/s.
Mrs. Smita A Yeole

SECTION OF THE COMPANIES ACT: 241-242 r/w 244 of the Companies Act,
2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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Prachi
Wazahwar.

Adv.
for Applicant

Prachi

Mr. Bharadwaj
a/w Navneet
Wazahwar

Counsel
for
Applicant

Spenta Havewala

- Advocate on
behalf of Respondent No. 1
i/b. M/s. Federal &
Rashmikant.

[Signature]

Order

CA NO.13/2016 IN CP No.38/241-242 r/w.244/NCLT/MB/MAH/2016

At request of the parties, list this matter for hearing along with main
Company Petition on 6.2.2017.

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CA No.13/2016 in
CP No.38/(MAH)/2016

The Respondent Counsel is hereby suggested to take inspection on the offer made by the Petitioner Counsel.

List this matter for final hearing on 6.2.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)